## **CONTEMPT PETITION NO.56/2009**

IN

## ORIGINAL APPLICATION No.568/2006

This the 19th day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J) Hon'ble Dr. A.K. Mishra, Member-A

Surendra Prakash aged about 67 years, son of Sri Puttu Lal, resident of C-1520, Indira Nagar, Lucknow-226016.

.....Applicant

By Advocate: Ms. N. Srivastava.

#### Versus

1. Ms. Indu Liberhan, Secretary, Ministry of Finance (Defence) Govt. of India, South Block, New Delhi-110001.

2. Ms. Bylbul Ghosh, I.D.A.S., Controller General of Defence Account, West Block V, R.K. Puram, New Delhi-110605.

3. Mr/V.V. Rao, Principal Controller of Defence Accounts, Central Command, Lucknow Cantt., Lucknwo-226001.

.....Respondents

By Advocate: -x-.

## ORDER (Oral)

# Hon'ble Ms. Sadhna Srivastava, Member (J)

Ms. N. Srivastava, counsel for applicant.

The applicant counsel conceded that the judgment passed by this Tribunal dt. 29.1,2009 in O.A.No.568/2006 has been stayed by the High Court in W.P.No.899 (SB) of 2009. Since the order of this Tribunal has been stayed by the High Court therefore, at this stage no case for contempt is made out. The C.C.P. is dismissed with the liberty to the applicant that incase, the judgment of the Tribunal is upheld by the High Court, he my file an application for revival of this C.C.P.

(Dr. A.K. Mishra)

Member (A)

Member (J)